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NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
(SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

| | |
|----------------------------------|---------------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CA(CAA) No.119/230/HDB/2017 |
| NAME OF THE COMPANY | MNRR Agriinfra Projects Pvt Ltd |
| NAME OF THE TRANSFEROR | MNRR Agriinfra Projects Pvt Ltd |
| NAME OF THE TRANSFEREE | |
| UNDER SECTION | 230 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|----------------------|------------------------|-----------|
| V. Venkata Rami Reddy | Counsel to Applicant | 9562239039 | VVR |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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Heard Shri Venkata Rami Reddy, Learned Counsel for the Applicant

CA disposed by separate orders.


Member (J)

Bm